

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 10/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.1.2018

NAME OF THE COMPANY: Incept Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: None


For the Respondent: Mr. Manish Raj, CP for ROC, Delhi

ORDER

Mr. Manish Raj, Ld. Prosecutor appearing for the ROC prays for further time to file the reply. Last opportunity is granted.

To come up on 23rd January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)